MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

WORKSHOP ON – KEY ISSUES RELATING TO LABOUR LAWS

DATE: 07.05.2023 & 08.05.2023 (at MPSJA)

SCHEDULE

DAY ONE- 7th May, 2023 (Sunday)

SESSION	TIME	TOPICS
I	10.30 am to 11.15 am	Inauguration of Workshop and feedback from participants, identifying problems and their need assessment
		By: Director, MPSJA Followed by Group Photograph
II	11.15 am to 12.30 pm	Scope of Judicial review in cases of:
		(i) Disciplinary Proceeding(ii) ACR, Seniority and Promotion
		Followed by open interaction
		By: Hon'ble Shri Justice Sujoy Paul, Judge, High Court of Madhya Pradesh
	TH	EA BREAK (12.30 pm to 12.45 pm)
III	12.45 pm to 2.00 pm	Discussion on – The Wages Act, 1936 & Minimum Wages Act, 1948
		& Key issues relating to – Industrial Disputes Act, 1947 & Madhya Pradesh Industrial Relation Act, 1960
		Followed by open interaction
		By: Shri J. S. Sengar, Former Member, Industrial Court, Indore
	LU	NCH BREAK (2.00 pm to 2.45 pm)
IV	2.45 pm to 4.00 pm	Role and responsibility of D.D.O. – Issues relating to purchase & store
		Followed by open interactive session
		By: Smt. Ujjawala Singh, Deputy Controller (Accounts), High Court of Madhya Pradesh
		 EA BREAK (4.00 pm to 4.15 pm)
V	4.15 pm 5.15 pm	Expeditious and effective disposal of cases: Best practices of Labour Courts
		Followed by open interaction
		By: Shri R. P. S. Chundawat, District & Additional Sessions Judge, Jabalpur

DAY TWO- 8 th May, 2023 (Monday)			
SESSION	TIME	TOPICS	
Ī	10.30 am to 12.00 noon	Applicability of procedural laws in Labour Court with reference to provisions of Civil Procedure Code, 1908, Evidence Act, 1872, Limitation Act, 1963 and Court Fees Act, 1870	
		Followed by open interaction	
		By: Hon'ble Shri Justice S. K. Awasthi, President, Industrial Court, Indore	
	TEA	A BREAK (12.00 noon to 12.15 pm)	
II	12.15 pm to 1.30 pm	Key issues relating to — Regularization and classification under Standing Orders Act, Employees Compensation Act, 1923 & Employees State Insurance Act, 1948	
		Followed by open interaction	
		By: Shri J. S. Sengar, Former Member, Industrial Court, Indore	
	LU	NCH BREAK (1.30 pm to 2.15 pm)	
III	2.15 pm to 3.00 pm	Group discussion on (i) Judgment/Order writing (ii) Case Management & Court Management	
IV	3.00 pm onwards	Valedictory Session	
		By: Hon'ble Shri Justice S. K. Awasthi, President, Industrial Court, Indore	

Note:- (1)

The Schedule is subject to change as per exigencies. Use of Cell Phones during workshop is strictly prohibited. (2)

DIRECTOR